**RAJYA SABHA** 

[11 December, 2000]

SI. No	States/UT	1997-98	1998-99	1999-2000
16.	Rajasthan	2279.81	2575.48	2792.68
17.	Sikkim	4.44	4.03	22.37
18.	Tamil Nadu	1756.90	3236.93	4036.92
19.	Tripura	106.28	108.72	159.14
20.	Uttar Pradesh	7646.66	7518.15	9728.65
21.	West Bengal	2848.78	3378.39	4962.00
22.	Chandigarh	18.16	22.00	25.00
23.	Dethi	135.43	201.71	149.91
24.	Pondicherry	23.99	73.29	30.13
····	Total:	30827.00	36100.00	43700.00

## Master Plans for all Major Cities of the Country

\*315. SHRI KA. RA. SUBBIAN: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether Government would consider formulating Master Plans for all the major cities of the country from the environmental point of view;

(b) if so, the details thereof, city-wise; and

(c) whether Government would formulate a policy to weed out mushrooming of unauthorised colonies in the major cities of the country?

THE MINISTER OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI JAGMOHAN): (a) to (c) Formulation of Master Plan for the cities is the responsibility of the concerned State Governments. The Central Government has however formulated guidelines titled Urban Development Plans Formulation and Implementation (UDPFI) guidelines in August, 1996 and circulated the same to the State Governments for their guidance and adoption. These guidelines also contained environmental guidelines. It is the responsibility of the representative of State Governments/local bodies to regulate the mushrooming of unauthorised colonies in major cities.

As per available information, out of 4615 towns and cities (1991 Census) Master Plans have been prepared for about 1200 towns and cities.